

Publication Notice in **FAO No. 8211 OF 2015** for 23.07.2023 (F), in compliance of order dated 19.12.2022 passed by Hon'ble Mr. Justice H.S. Madaan.

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

CM-14035-CII-2022 in FAO No. 8211 of 2015

RAM LAL AND ANR

.... Appellants

V/s

SAHID

..... Respondents

Notice to:

1. SAHID S/O ISRAIL RESIDENT OF VILLAGE KARIRAKA, TEHSIL NUH DISTRICT MEWAT (DRIVER-CUM-OWNER OF OFFENDING VEHICLE NO. HR74-7797)

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **23.07.2023 (F)** personally or through someone authorized by law to act for them /him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Bain 12/4/23.
Superintendent (Judl.).

For Registrar (Judicial)

PDhall
12/4/23